

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 37(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (J)

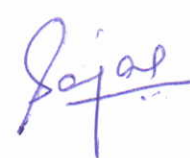
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY: Rupak Gupta & Anr.

Vs.

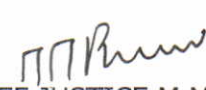
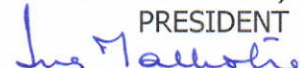
M/s. U.P Hotels Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	H. L. Tiku	Sr. Adv	for Respondent	
2.	Ankit Sibal	Adv		
3.	Rohit Kumar Bedal	Adv		
4.	Mr. Arun Katupalia,	Sr. Adv	for Petitioners	
5.	Ms. Ritu Bhatta,	Adv.		
6.	Mr. Yajun Mittal,	Adv.		
7.	Ms. Saipuna Sharma,	Adv		
8.	Mr. Anirudh Arunkumar,	Adv.	for Respondents 4(a) - 4(f)	

Order

Let the matter be listed before the Regular Bench on 17-10-2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(INA MALHOTRA)
MEMBER (J)